

NATIONAL COMPANY LAW TRIBUNAL

GUWAHATI BENCH: GUWAHATI

IA No.03 of 2018

In CP No.01/241(4)/242(4)/243(1)(B)/GB/2016

Under Section 241,242,243,244 of the Companies Act, 2013

In the matter of:

Shanta Prasad Chakraborty & Ors. : ..Applicants/Petitioners

-Versus-

M/s. Bochapathar Tea Co. Pvt. Ltd. & Ors. : ..Non-applicants/Respondents

**Order delivered on 31<sup>th</sup> July, 2018**

**Coram:**

**Present Hon'ble Mr. Justice P.K. Saikia, Member (J)**

For the Applicants/Petitioners : Mr. A.K. Roy, FCS  
Mr. Devojit Goswami, Advocate

For the Non-applicants/Respondents : Mr. Kaushik Goswami, Advocate  
Mr. Rishi Raj Kaushik, Advocate  
Mr. Arinjoy Sindhya, Advocate

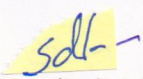
**ORDER**

**Per Hon'ble Mr. Justice P.K. Saikia, Member (J):**

Heard Mr. A.K. Roy, FCS and Mr. D. Goswami, learned Advocate present for the petitioners. On the other hand, Mr. K. Goswami, Mr. R. R. Kaushik and Mr. A. Sandilya, learned Advocates are present representing the respondents No.1, 2, 3 and 4.

2. Argument on IA No.03 of 2018 is complete. Order is reserved to be passed in due course along with CP No. 01/241(1)/242(4)/243(1)(B)/GB/2016.

3. List the CP No. 01/241(1)/242(4)/243(1)(B)/GB/2016 on 30<sup>th</sup> August, 2018 for hearing.

  
Member (Judicial)

National Company Law Tribunal  
Guwahati Bench, Guwahati.